

CENTRAL ADMINISTRATIVE TRIBUNAL,

CHANDIGARH BENCH

O.A.No.060/00231/2014

Decided on : 14.03.2014

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J) &
HON'BLE MR. UDAY KUMAR VARMA, MEMBER (A)**

ANANDA SAMANTA S/O LATE SH. SRIPATI CHARAN SAMANTA, TUTOR
TECHNICIAN, DEPARTMENT OF BIOCHEMISTRY, POSTGRADUATE
INSTITUTE OF MEDICAL EDUCATION AND RESEARCH, CHANDIGARH.

By : Mr. Karan Singla, Advocate.

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Applicant

Versus

1. POST GRADUATE INSTITUTE OF MEDICAL EDUCATION &
RESEARCH, SECTOR-12, CHANDIGARH THROUGH ITS DIRECTOR
2. SEXUAL HARASSMENT COMMITTEE & HEAD, DEPARTMENT OF
PSYCHIATRY, THROUGH ITS CHAIRPERSON PROF. SAVITA
MALHOTRA, POSTGRADUATE INSTITUTE OF MEDICAL EDUCATION &
RESEARCH, SECTOR-12, CHANDIGARH.
3. DEPARTMENT OF BIOCHEMISTRY, THROUGH ITS PROF. & HEAD,
DR. RAJENDRA PRASAD, POSTGRADUATE INSTITUTE OF MEDICAL
EDUCATION AND RESEARCH, CHANDIGARH.

By: None.

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Respondents

O R D E R (ORAL)
HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

- 1 After arguing for some time, the learned counsel for the applicant seeks permission to withdraw this Original Application.
2. O.A. is dismissed as withdrawn.

**(SANJEEV KAUSHIK)
MEMBER (J)**

**(UDAY KUMAR VARMA)
MEMBER (A)**

Place: Chandigarh
Dated: 14.03.2014

HC*